

to have a comprehensive Multi-State Co-operative Societies Legislation, in place of the existing enabling Act.

Welfare of Cooperative Employees

4380. SHRI R.N. RAKESH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the majority of cooperatives have failed to look after employees' welfare despite receiving massive direct and indirect help from Government (B.S. 20.10.83); and

(b) whether Government propose to make a case study of one of the largest receivers of Government aids/grants/loans the Kaira Dairy Cooperative which has tarnished the image of cooperatives by neglect of all employees welfare?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) and (b) No, Sir.

Assessment Regarding Working of S.F.D.A. and M.F. and A.L.A. in Orissa

4381. SHRI LAKSHMAN MALLICK : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether Government have made any assessment regarding the extent to which the Small Farmers Development Agency and the Middle Farmers and Agricultural Labour Agency have been able to improve the lot of the rural poor particularly in the State of Orissa;

(b) the details regarding the amount set apart for these agencies and how much amount was actually utilised by them during the last three years;

(c) whether the State Government of Orissa has approached Central Government for additional amount in this regard; and

(d) if so, the reaction of Central Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) Some studies have been made of the Small Farmers Development Agencies scheme in Orissa.

(b) The Scheme of Small Farmers Development Agency was merged with the Integrated Rural Development Programme since 2.10.1980. Hence, there is no question of their utilising any funds for S.F.D.A. during the last three years.

(c) and (d) Do not arise, in view of the position stated at (b) above

UNO Scheme to Protect Interest of Fishermen

4382. SHRI LAKSHMAN MALLICK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether United Nations Organisation has launched some schemes to protect the interests of fishermen in the country;

(b) if so, the schemes going to be implemented or started in Orissa; and

(c) the details of the steps taken by Government for fishermen's welfare by implementing these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, sir.

(b) The following Schemes are in operation in Orissa :

(i) Intensification of fresh water fish culture, research and training;